

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 5**  
**(IB)-970(PB)/2020**

**IN THE MATTER OF:**

DMI Finance Pvt. Ltd.

.... Applicant/petitioner

v.

Raheja Developers Ltd.

.... Respondent

**Order under Section 7 of IBC**

**Order delivered on 08.10.2020**

**ORDER**

Renotified to 09.11.2020.

  
**(Nirmala Vincent)**  
**Court Officer**

08.10.2020  
Aarti